NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10-11-2017 AT 10.30AM

TRANSFER PETITION NO.			
COMPANY PETITION / APPLICATION NO.	CP(IB)SR NO.3831/9/HDB/2017		
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects &		
*	Hotels Ltd		
NAME OF THE PETITIONER(S)	ER(S) Yogeshkumar Puri		
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects &		
	Hotels Ltd		
UNDER SECTION	7 of IBC		

Counsel for Petitioner(s):

counsel for a cutto-lie	31 (0).		
Name of the	Designation	e-mail &	signature
Counsel(s)		Telephone no.	
D. Raghavuly	Advo cate	922332108	Embur
0			

Counsel for Respondent(s):

counsel for Respen			
Name of the	Designation	e-mail &	signature
Counsel(s)		Telephone no.	

ORDER

Heard. Shri D.Raghavulu, Ld. Counsel for Petitioner.

The Counsel submitted that his Senior Counsel is out of station and sought time for two weeks' time.

Case is posted to 27.11.2017

Member (T)

Member (J)

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